

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000039/2023	RASHMI METALIKS LTD. VS UNION OF INDIA	ALOK RANJAN MOHANTY VS	// ()
2	BLAPL/0007231/2023	SAIRA MONDAL VS STATE OF ODISHA	KSHIROD KUMAR PANIGRAHI VS	// // ()
3	BLAPL/0007232/2023	NADU @ MANOJ GADUA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /649 /2019 ()
4	BLAPL/0007233/2023	BRAJENDRA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR MISHRA VS	// BHUBANESWAR VIGILANCE /15 /2023 ()
5	BLAPL/0007234/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA(VIG.)	SARADA PRASANNA SARANGI VS	// ROURKELA VIGILANCE /13 /2023 ()
6	BLAPL/0007235/2023	JAYA PRAKASH SAHA VS STATE OF ODISHA	BIDYADHAR PANDA VS	// SAMBALPUR TOWN /55 /2023 ()
7	BLAPL/0007236/2023	ANKIT SINGH VS STATE OF ODISHA	BIDYADHAR PANDA VS	// SAMBALPUR TOWN /195 /2023 ()
8	BLAPL/0007237/2023	BANDHABI BHESRA VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	// BURLA /509 /2018 ()
9	BLAPL/0007238/2023	BINITA DEVI VS STATE OF ODISHA	S.S.RAY (2) VS	// // ()
10	BLAPL/0007239/2023	SIBUN NAYAK VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// // ()
11	BLAPL/0007240/2023	PRAMOD KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /332 /2023 ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

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12	BLAPL/0007241/2023	PRADEEP GAMANGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /4 /2023 () //
13	BLAPL/0007242/2023	SHANKAR KUMBHAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	LAHUNIPADA /94 /2020 () //
14	BLAPL/0007243/2023	SURAJ ORAM VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //
15	BLAPL/0007244/2023	PRAVAT DAS @ MANTU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SORO /76 /2022 () //
16	BLAPL/0007245/2023	RAMA SANKAR SINGH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	/ /0 () //
17	BLAPL/0007246/2023	SANTOSH KUMAR ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
18	BLAPL/0007247/2023	VISWAKARMA KUMAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /127 /2020 () //
19	BLAPL/0007248/2023	ASHUTOSH MOHANTY VS STATE OF ODISHA	PRINCEPEE RAY VS	/ /0 () //
20	BLAPL/0007249/2023	BEBI DEVI VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
21	BLAPL/0007250/2023	RAJ KUMAR TIRKEY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /434 /2022 () //
22	BLAPL/0007251/2023	SIPUN BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /228 /2023 () //
23	BLAPL/0007252/2023	DEEPAK CHATTAR	PRAVASH CHANDRA JENA	JODA /101 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

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		VS	VS	()
24	BLAPL/0007253/2023	STATE OF ODISHA PHILIP MALLICK	SUBHENDU KUMAR DAS	// CHANDRAPUR /16 /2023
		VS	VS	()
25	BLAPL/0007254/2023	STATE OF ODISHA ARIF ANSARI	SOUMYA RANJAN MOHANTY	// ADVA /97 /2021
		VS	VS	()
26	BLAPL/0007255/2023	STATE OF ODISHA SRIKANTA NAIK	BHABANI PRASAD PRADHAN	// HARABHANGA /67 /2023
		VS	VS	()
27	BLAPL/0007256/2023	STATE OF ODISHA ABHIMANYU PRADHAN @ ABHI	BHARAT JALLI	// CHAMPUA /80 /2023
		VS	VS	()
28	BLAPL/0007257/2023	STATE OF ODISHA BIKASH RANJAN KHILAR	SATYABRATA MOHANTY (1)	// KALINGA NAGAR /224 /2022
		VS	VS	()
29	BLAPL/0007258/2023	STATE OF ODISHA SANJIB JAGADALA	CHANDAN SAMANTARAY	// BIRMAHARAJPUR /75 /2022
		VS	VS	()
30	BLAPL/0007259/2023	STATE OF ODISHA CHHABI DASH	NITYANANDA MOHAPATRA	// RAIRAKHOL /129 /2021
		VS	VS	()
31	BLAPL/0007260/2023	STATE OF ODISHA PRABINA NAIK	SABITA RANJAN PATNAIK	// NARASINGHPUR /45 /2023
		VS	VS	()
32	BLAPL/0007261/2023	STATE OF ODISHA ANITA MANDAVI @ POJE	UMAKANTA BARIK	// RAIGHAR /222 /2022
		VS	VS	()
33	BLAPL/0007262/2023	STATE OF ODISHA ARUN MOHANTY	PRASANTA KUMAR NANDA	// EOW,BHUBANESWAR /13 /2023
		VS	VS	()
34	BLAPL/0007263/2023	STATE OF ODISHA N.C. PRASANTA CHOUDHURY	AJIT KUMAR PATNAIK	// / /0
		VS	VS	()

ORISSA HIGH COURT

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35	BLAPL/0007264/2023	STATE OF ODISHA FALU @ PADMANA SAHU VS	PRATYUSHA NAIDU VS	// K.NUAGAON /6 /2023 ()
36	BLAPL/0007265/2023	STATE OF ODISHA NEHA KUMARI VS	S.S.RAY (2) VS	// / /0 ()
37	BLAPL/0007266/2023	STATE OF ODISHA SANATAN JENA VS	DEBASNAN DAS VS	// BIDANASI /87 /2022 ()
38	BLAPL/0007267/2023	STATE OF ODISHA SK. MUSTAKHIM @BABLU VS	BIBHU PRASAD DAS VS	// NAYAPALLI P.S. /123 /2023 ()
39	BLAPL/0007268/2023	STATE OF ODISHA PAKU @ BISWAJIT SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /66 /2023 ()
40	BLAPL/0007269/2023	STATE OF ODISHA KABU@ASHOK DAS VS	RAKESH KUMAR DAS VS	// SAHID NAGAR P.S. /418 /2022 ()
41	BLAPL/0007270/2023	STATE OF ODISHA BASANTA DIGAL @ DOLIA VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /42 /2022 ()
42	BLAPL/0007271/2023	STATE OF ODISHA SATYABRATA BEHERA VS	PRABIR KUMAR RAY VS	// KALIAPANI /24 /2021 ()
43	BLAPL/0007272/2023	STATE OF ODISHA SADHUKA DIGAL VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
44	BLAPL/0007273/2023	STATE OF ODISHA KALIA @ KABINDRA BARIK VS	BIJAYA KUMAR RAGADA VS	// GOVINDPUR /1 /2006 ()
45	BLAPL/0007274/2023	STATE OF ODISHA JAYARAM KHORA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// SEMILLIGUDA /120 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

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46	BLAPL/0007275/2023	HEERA DEVI VS STATE OF ODISHA	S.S.RAY (2) VS	//0 () //
47	BLAPL/0007276/2023	KESHAB PARIDA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHANDARIPOKHARI /342 /2022 () //
48	BLAPL/0007277/2023	RANJIT SETHA @ SITU SETHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /143 /2023 () //
49	BLAPL/0007278/2023	LAKHAN BHATRA @ RAMADAS PANAKA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ORKEL /10 /2022 () //
50	BLAPL/0007279/2023	NANDU @ NANDAN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANARAPAL /158 /2023 () //
51	BLAPL/0007280/2023	NILA @ NILAKANTHA SANKHARI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PARJANG /80 /2014 () //
52	BLAPL/0007281/2023	ANURAG KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /120 /2020 () //
53	BLAPL/0007282/2023	JAGJIT SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /88 /2021 () //
54	BLAPL/0007283/2023	GUDULI @ ASMITA DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /313 /2022 () //
55	BLAPL/0007284/2023	SURESH CHANDRA TRIPATHY VS STATE OF ODISHA	ABINASH ROUTRAY VS	ANGUL SADAR PS /4 /2023 () //
56	BLAPL/0007285/2023	AJIT NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /195 /2023 () //
57	BLAPL/0007286/2023	LINGARAJ MEHER	SAROJ KUMAR SWAIN	barpalli /75 /2020

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007287/2023	DHARMAYA KADRAKA	JAJATI KESHARI KHUNTIA	BANDHUGOAN /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007288/2023	KEDAR SWAIN @ KEDAR KUMAR SWAIN	GYANA RANJAN DHAL	KHARABEL NAGAR P.S. /189 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007289/2023	SANJAYA KUMAR	S.S.RAY (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007290/2023	TARANGA KUMAR RAMACHANDRA KHATRI	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007291/2023	SRIDHAR PANDA	JYOTIRMAYA SAHOO	G.R.P.S.,BERHAMPUR /57 /2013
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007292/2023	SANJAY BALUA	SUSHANTA KUMAR PRADHAN	KUCHINDA /20 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007293/2023	ALBERT BAGH @ TUSAR	SURYA NARAYAN BISWAL	SUNABEDA /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007294/2023	ARVIND KUMAR	SANJIB KUMAR BHANJADEO	PADMAPUR /58 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007295/2023	PIYUS KUMAR MOHANATA	BIDYALOK MOHAPATRA	JEYPORE TOWN /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007296/2023	SOHEL MOLLA	SMRUTI RANJAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007297/2023	SAIRA MONDAL	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()

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FILING REPORT AS ON :30/06/2023

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69	BLAPL/0007298/2023	STATE OF ODISHA KRUSHNA HEMBRAM VS	BIDYALOK MOHAPATRA VS	// COLLIERY /280 /2023 ()
70	BLAPL/0007299/2023	STATE OF ODISHA ASIT PRUSTY @ BABLU VS	CHHABI BEHERA VS	// BHARATPUR PS /245 /2023 ()
71	BLAPL/0007300/2023	STATE OF ODISHA RAMEN DUTTA VS	BABITA SAHU VS	// ORKEL /105 /2020 ()
72	CMAPL/0000456/2023	STATE OF ODISHA TAPASWINI MAHAKUD VS	BIBHUTI BHUSAN MISHRA VS	// () //
73	CMAPL/0000457/2023	STATE OF ODISHA DURYODHAN ROUL VS	PRASANNA KUMAR MISHRA VS	// () //
74	CMP/0000722/2023	STATE OF ODISHA KUNJA BEHARI RAY VS	SIDHARTHA MISHRA VS	// () //
75	CMP/0000723/2023	ANJALI RAY BASANTI SAHOO VS	LINGARAJ SARANGI VS	// () //
76	CMP/0000724/2023	BHAGYADHAR PRADHAN STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// () //
77	CMP/0000725/2023	PARBATI KACHHI STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// () //
78	CMP/0000726/2023	DEBANANDA GHASI RAJENDRA PANIGARHI VS	BIBHU PRASAD TRIPATHY VS	// () //
79	CMP/0000727/2023	SAILADU RAGHUNATH KARTULU RABI KUMAR VS	DHANANJAYA MUND VS	// () //
		SURENDRA PRADHAN		//

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80	CONTC/0004265/2023	LOKANATH PAL VS GANAPATI GIRI, O.A.S.	ADV VS	// 0 //
81	CONTC/0004266/2023	UMESH CHANDRA NAIK VS ANU GARG,ADDL. CHIEF SECRETARY,WATER RESOURCES ODISHA	AKASH KUMAR PATTJOSHI VS	// 0 //
82	CONTC/0004267/2023	DHANSAGAR NAIK VS ANU GARG,ADDL. CHIEF SECRETARY,WATER RESOURCES ODISHA	AKASH KUMAR PATTJOSHI VS	// 0 //
83	CONTC/0004268/2023	MANJA BAG VS ANU GARG,ADDL. CHIEF SECRETARY,WATER RESOURCES ODISA	AKASH KUMAR PATTJOSHI VS	// 0 //
84	CONTC/0004269/2023	PRABIR KUMAR ROUT VS ARVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
85	CONTC/0004270/2023	MANJA BAG VS ANU GARG,ADDL. CHIEF SECRETARY,WATER RESOURCES ODISA	AKASH KUMAR PATTJOSHI VS	// 0 //
86	CONTC/0004271/2023	AJAYA KUMAR SAMAL VS SHALINI PANDIT, I.A.S.	adv. VS	// 0 //
87	CONTC/0004272/2023	MOTIRAM BHATI VS ANU GARG,ADDL. CHIEF SECRETARY,WATER RESOURCES ODISH	AKASH KUMAR PATTAJOSHI VS	// 0 //
88	CONTC/0004273/2023	BELALSEN BAG @ KHILESWAR BAG VS ANU GARG,ADDL. CHIEF SECRETARY,WATER RESOURCES ODISH	AKASH KUMAR PATTAJOSHI VS	// 0 //
89	CONTC/0004274/2023	LAXMIMANI TUDU VS SHALINI PANDIT, COMNR. CUM SECY., HEALTH AND F.W. DEPT., ODISHA	ADV. VS	// 0 //
90	CONTC/0004275/2023	DHRUBA CH.JENA VS S. SAMPAD KUMAR, DY. CHIEF LABOUR COMMNR. (CENTRAL)	PRADEEP KUMAR DAS (1) VS	// 0 //
91	CONTC/0004276/2023	KAMINI BALA PANDA	PRADEEP KUMAR DAS (1)	//

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		VS	VS	0
		S. SAMPAD KUMAR, DY. CHIEF LABOUR COMNR., (CENTRAL)		//
92	CONTC/0004277/2023	BAIKUNTHANATH BEHERA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
93	CONTC/0004278/2023	DR. PITABAS PALO	SATYABRATA SATAPATHY	//
		VS	VS	0
		BISHNUPADA SETHY, I.A.S.		//
94	CONTC/0004279/2023	SUDIPTA SAHU	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
95	CONTC/0004280/2023	BAIJAYANTI NAYAK	ADV	//
		VS	VS	0
		BANSHIDHAR MOHANTY, DIRECTOR OF HIGHER EDUCATION DEPT.		//
96	CONTC/0004281/2023	PARTHA SARATHI DASH	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0004282/2023	N. RAJENDRA NARAYAN AYANGAR	adv.	//
		VS	VS	0
		SANJUKTA PANDA, PRINCIPAL, BELLAGUNTHA WOMENS HIGHER SECONDARY SCHOOL		//
98	CONTC/0004283/2023	SUDARSAN MISHRA	ADV.	//
		VS	VS	0
		RANJANA CHOPRA, IAS		//
99	CONTC/0004284/2023	SUNIL KUMAR SEN	SANDHYARANI PANI	//
		VS	VS	0
		BISHNUPADA SETHI, SECRETARY, DEPTT. OF HIGHER EDUCATION		//
100	CONTC/0004285/2023	PRAMOD KUMAR BEHERA	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	0
		SAUBHAGYA RANJAN PANDA, O.A.S.		//
101	CONTC/0004286/2023	BHARAT CHANDRA GARTIA	SANDHYARANI PANI	//
		VS	VS	0
		BISHNUPADA SETHI, SECRETARY, DEPTT. OF HIGHER EDUCATION		//
102	CONTC/0004287/2023	TRILOCHAN SAHU	ADV	//
		VS	VS	0

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103	CONTC/0004288/2023	ROOPA ROSHAN SAHOO, SECRETARY TO GOVT., ST AND SC DEVELOPMENT DEPT. GANGADHAR BEHERA VS	SANDHYARANI PANI VS	// // ()
104	CONTC/0004289/2023	BISHNUPADA SETHI,SECRETARY,DEPTT. OF HIGHER EDUCATION SUKADEV BEHERA VS	ADV VS	// // ()
105	CONTC/0004290/2023	K.SUDARSHAN CHAKRAVARTHY, I.A.S. LINGARAJ SATAPATHY VS	ADV. VS	// // ()
106	CONTC/0004291/2023	AUROBINDA AGRAWAL, I.A.S. BINATI BEHERA VS	ADV VS	// // ()
107	CONTC/0004292/2023	COLLECTOR, JAGATSINGHPUR HADU KHAMARI VS	SANDHYARANI PANI VS	// // ()
108	CONTC/0004293/2023	BISHNUPADA SETHI,SECRETARY,DEPTT. OF HIGHER EDUCATION TIBIKRAM NAYAK VS	SANDHYARANI PANI VS	// // ()
109	CONTC/0004294/2023	BISHNUPADA SETHI,SECRETARY,DEPTT. OF HIGHER EDUCATION BIDYUT PRAVA DAS VS	ADV. VS	// // ()
110	CONTC/0004295/2023	BISHNUPADA SETHI, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA LEKRU MEHER VS	SANDHYARANI PANI VS	// // ()
111	CONTC/0004296/2023	BISHNUPADA SETHI,SECRETARY,DEPTT. OF HIGHER EDUCATION BIDYUTA BHUSAN KAR VS	ADV VS	// // ()
112	CONTC/0004297/2023	BIBHASA RANJAN PANIGRAHI, TAHASILDAR, KHORDHA BIRANCHI KUMAR DASH VS	ADV VS	// // ()
113	CONTC/0004298/2023	NEELAMBAR MISHAL, ADDITIONAL REGISTRAR OF TRADE UNIONS CUM JOINT LABOUR COMMNR., BBSR ABHAYA KUMAR MOHANTY VS	ADV VS	// // ()
		BANSHIDHAR MOHANTY, DIRECTOR, HIGHER EDUCATION DEPT.		//

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114	CONTC/0004299/2023	JHUNU SWAIN VS	ASMIYA RANJAN MAJHI VS	// 0
115	CONTC/0004300/2023	AMBIKA PRASAD PANDA, CHAIRMAN CUM MANAGING DIRECTOR, EASTERN COAL FIELDS LTD. SUBASH CHANDRA MOHARANA VS	ADV VS	// 0
116	CONTC/0004301/2023	SANGRAMJIT NAYAK, I.A.S. RAMA CHANDRA BEHERA VS	ADV VS	// 0
117	CONTC/0004302/2023	G.MATHIVATHANAN, I.A.S. REETA SATAPATHY VS	ADV SWETALINA PANDA VS	// 0
118	CONTC/0004303/2023	BASANTA KUMAR SATAPATHY LILI JENA VS	SHRADHASHREE ROUSTRAY VS	// 0
119	CONTC/0004304/2023	JUGAL KISHORE KUMAR BANOTH PRANAV KISHORE MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// 0
120	CONTC/0004305/2023	STATE OF ODISHA DURYODHAN SETHI VS	ADV VS	// 0
121	CONTC/0004306/2023	ASWATHY S., I.A.S. MRUTYNJAYA MONDAL VS	ADV VS	// 0
122	CONTC/0004307/2023	ASWATHY S., I.A.S. GAJENDRA BEHERA VS	ADV VS	// 0
123	CONTC/0004308/2023	RITUPARNA MISHRA, TAHASILDAR, KUJANG DR.NIRANJAN MISHRA VS	ADV VS	// 0
124	CONTC/0004309/2023	SHALINI PANDIT, I.A.S. SATYAPRIYA DALAI VS	ADV VS	// 0
125	CONTC/0004310/2023	ASWATHY S, I.A.S. RAJENDRA KUMAR JENA	ADV.	//

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		VS	VS	0
126	CONTC/0004311/2023	SAJIB KUMAR CHADHA, I.F.S. T.SITA RAMA RAO	ADV	//
		VS	VS	0
127	CONTC/0004312/2023	NIKUNJA BIHARI DHAL, I.A.S. DIBAKAR MORA	ADV	//
		VS	VS	0
128	CONTC/0004313/2023	LAL MOHAN ROUTRAY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA SASHIBHUSAN RATH	ADV.	//
		VS	VS	0
129	CONTC/0004314/2023	LAXMIDHAR SAHOO, B.D.O., BEGUNIA BIBHUTI SWAIN	ADV.	//
		VS	VS	0
130	CONTC/0004315/2023	ROOPA ROSHAN SAHOO, IAS DR. PRADEEP RAJ KARAT	ADV	//
		VS	VS	0
131	CONTC/0004316/2023	PRADEEP JENA, I.A.S. DEEPAK KUMAR BAG	ADV.	//
		VS	VS	0
132	CONTC/0004317/2023	PREM CHANDRA CHAUDHURY, I.A.S. SOUMYA RANJAN DAS	ADV.	//
		VS	VS	0
133	CONTC/0004318/2023	SUSHIL KUMAR LOHANI, IAS DR. PRADEEP RAJ KARAT	ADV	//
		VS	VS	0
134	CONTC/0004319/2023	PRADEEP JENA, I.A.S. SUSAMA NAYAK	ADV	//
		VS	VS	0
135	CONTC/0004320/2023	ARAVINDA AGRAWAL, I.A.S. CHANDRADHWAJA BHATARA	ADV.	//
		VS	VS	0
136	CONTC/0004321/2023	VISHAL KU. DEV, PRINCIPAL SECY., REVENUE DEPT., ODISHA, BBSR. BASUDEV SAHOO	ADV	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004322/2023	SOURAV CHAKRABARTI, B.D.O., JAIPUR JAHURUDDIN KHAN VS	MANMAYA KUMAR DASH VS	// // ()
138	CONTR/0000034/2023	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA SUJATA MISHRA VS	MANMAYA KUMAR DASH VS	// //0 ()
139	CRLA/0000697/2023	SUNIL KUMAR KAR SOUMYA RANJAN PANDA @ KANHEI @ MANTU VS	AMULYA RATNA PANDA VS	// KUAKHIA /159 /2023 ()
140	CRLA/0000698/2023	STATE OF ODISHA JATINDRA MEHER VS	JUGALA KISHORE PANDA VS	// BUDEN /93 /2017 ()
141	CRLA/0000699/2023	STATE OF ODISHA SWASTIK RANJAN DAS @ DASH VS	ADITI HOTA VS	// LATHOR /64 /2023 ()
142	CRLA/0000700/2023	STATE OF ODISHA RAJKUMAR PANDIT VS	SURYAKANTA DASMOHAPATRA VS	// //0 ()
143	CRLA/0000701/2023	STATE OF ODISHA DHIRENDRA NAYAK VS	UDIT RANJAN JENA VS	// BALASORE VIGILANCE /27 /2003 SPL.JUDGE (VIG),BALASORE(Baleshwar)
144	CRLA/0000702/2023	STATE OF ODISHA(VIG.) NARAHARI NAYAK VS	UDIT RANJAN JENA VS	TR/0000259/2007 BALASORE VIGILANCE /27 /2003 SPL.JUDGE (VIG),BALASORE(Baleshwar)
145	CRLA/0000703/2023	STATE OF ODISHA(VIG.) DAITARI NAYAK VS	UDIT RANJAN JENA VS	TR/0000259/2007 BALASORE VIGILANCE /27 /2003 SPL.JUDGE (VIG),BALASORE(Baleshwar)
146	CRLA/0000704/2023	STATE OF ODISHA(VIG.) MANGALA CHARAN SAHU VS	BISWA RANJAN DAS VS	TR/0000259/2007 PATTAPUR (ASKA) /24 /2020 ()
147	CRLA/0000705/2023	STATE OF ODISHA PRAMOD BAG @ PRAMOD BAGH VS	KOUSIK ANANDA GURU VS	// JUJUMURA /123 /2016 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000706/2023	KATI@SK.HAIDER@SK.HAIDER ALI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /364 /2021 () //
149	CRLA/0000707/2023	SANTANU GIRI VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	CHAMPUA /10 /2017 () //
150	CRLA/0000708/2023	PINKUA@PINKU@ASISH KUMAR JENA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	NILGIRI /248 /2017 () //
151	CRLA/0000709/2023	CHANDAN KUMAR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ /0 () //
152	CRLMA/0000222/2023	DEBIDUTTA MOHANTY VS STATE OF ODISHA	ADV VS	JAJPUR TOWN /101 /2010 () //
153	CRLMA/0000223/2023	JAYANTA KUMAR DAS VS STATE OF ODISHA	ADV VS	KUMBHARAPARA /27 /2019 () //
154	CRLMC/0002811/2023	RAKESH KUMAR JENA VS STTE OF ODISHA	ANSHUMAN RAY VS	KHANTAPADA /349 /2017 DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar) ST/0000250/2019
155	CRLMC/0002812/2023	MANJOOR ALI VS ANADI CHARAN SAHU	T.K.J. SAMANTA VS	/ /0 () //
156	CRLMC/0002813/2023	SARITA KUMARI@KUMARI SARITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /52 /2021 () //
157	CRLMC/0002814/2023	DAFFODIL DRUGS PVT. LTD. VS STATE OF ODISHA	SOUMYA MISHRA VS	/ /0 () //
158	CRLMC/0002815/2023	PRODYOT MAZUMDER VS STATE OF ODISHA	SOUMYA MISHRA VS	/ /0 () //
159	CRLMC/0002816/2023	PATIA @ RAJENDRA PRASAD MOHAPATRA	ANUGRAHA NARAYAN SAMANTARAY	PATKURA /118 /2005

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002817/2023	STATE OF ODISHA RAJU KHORA	DIPTI RANJAN BHOKTA	// DAMANJODI /58 /1997
		VS	VS	()
161	CRLMC/0002818/2023	STATE OF ODISHA RANJAN PANIGRAHI	PRASANTA KUMAR NANDA	// CHATRAPUR /74 /2010
		VS	VS	()
162	CRLMC/0002819/2023	STATE OF ODISHA PRASANTA MALLICK	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
163	CRLMC/0002820/2023	STATE OF ODISHA NIBAS BARIK	BISWAJIT RANJAN TRIPATHY	// / /0
		VS	VS	()
164	CRLMC/0002821/2023	STATE OF ODISHA G.APPANA	ASHOK DAS	// GOLANTHARA (BERHAMPUR) /156 /2020
		VS	VS	()
165	CRLMC/0002822/2023	STATE OF ODISHA TAPAN KUMAR NATH	SIDHARTHA MISHRA	// DHARMASALA /194 /2023
		VS	VS	()
166	CRLMC/0002823/2023	STATE OF ODISHA BHARAT MULIA	BANSHIDHAR BAUG	// PURIGHAT /89 /2008
		VS	VS	()
167	CRLMC/0002824/2023	DOLAGOVINDA PRADHAN TUNA DIGAL	SOUMYA RANJAN DAS	// / /0
		VS	VS	()
168	CRLMC/0002825/2023	STATE OF ODISHA RAJA PANDA	NRUSINGH PATRO	// SAHID NAGAR P.S. /233 /2015
		VS	VS	()
169	CRLMC/0002826/2023	STATE OF ODISHA RANJIT KUMAR SAHU	JYOTIRMAYA SAHOO	// KODALA /23 /2000
		VS	VS	()
170	CRLMC/0002827/2023	STATE OF ODISHA RANJAN SWAIN	JYOTIRMAYA SAHOO	// KODALA /111 /2011
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002828/2023	STATE OF ODISHA SUSHIL KUMAR KHATUA VS	BIBHUTI SATAPATHY VS	// / /0 ()
172	CRLMC/0002829/2023	STATE OF ODISHA SOMANATH SETHI VS	SANTOSH KUMAR MOHANTY VS	// BHANJANAGAR /146 /2019 ()
173	CRLMC/0002830/2023	STATE OF ODISHA TANMAYEE PATRA VS	SAILABALA JENA VS	// LAXMISAGAR P.S. /182 /2023 ()
174	CRLMC/0002831/2023	STATE OF ODISHA SAHIL SANYASI VS	BHARAT BHUSAN ROUSTRAY VS	// RAJGANGPUR /117 /2023 ()
175	CRLMC/0002832/2023	STATE OF ODISHA SANTOSH PRUSTY VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
176	CRLMC/0002833/2023	SARBESWAR SAHOO SANTOSH PRUSTY VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
177	CRLMC/0002834/2023	SARBESWAR SAHOO KEDARNATH PRADHAN VS	BISWAJIT NAYAK VS	// / /0 ()
178	CRLMC/0002835/2023	PRADIP KUMAR SAHOO SONALI BEHERA VS	BHABANI SHANKAR RAYAGURU VS	// TIRTOL /549 /2021 ()
179	CRLMC/0002836/2023	STATE OF ODISHA SAMBHU MANDAL VS	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /860 /2022 ()
180	CRLMC/0002837/2023	STATE OF ODISHA CHANDAN KUMAR DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// SINGLA /136 /2019 ()
181	CRLMP/0001269/2023	STATE OF ODISHA KHURSIDA BIBI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001270/2023	SUSHANTI NAYAK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	//0 0 //
183	CRLMP/0001271/2023	ANJALI NAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 0 //
184	CRLMP/0001272/2023	SAILABALA DEI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
185	CRLMP/0001273/2023	TAPASWINI BAHUK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
186	CRLMP/0001274/2023	GIRIRAJ SINGH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 0 //
187	CRLMP/0001275/2023	HAPINA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
188	CRLMP/0001276/2023	MADHAB BEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
189	CRLMP/0001277/2023	BAPUN SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
190	CRLMP/0001278/2023	PARESH KUMAR DASH VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
191	CRLMP/0001279/2023	RAJESH KUMAR SETHY VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
192	CRLMP/0001280/2023	DEBARCHAN NAG VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 0 //
193	CRLMP/0001281/2023	ALOK KUMAR SAHU	BIJAYA KUMAR RAGADA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001282/2023	SUDESNASAHU	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001283/2023	ARCHANA PARIDA	ALOL KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0001284/2023	NIRAKAR ROUT	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000342/2023	HRUDAYA RANJAN BEHERA	PRASANTA KUMAR SATAPATHY	/ /0
		VS	VS	()
		BHABASMITA JENA		//
198	CRLREV/0000343/2023	VIBHUTEE KUMAR GUPTA	PUSPAMITRA MOHAPATRA	BANDOMUNDA /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	CRLREV/0000344/2023	RANJITA SAHU	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		AMIT KUMAR SAHU		//
200	MACA/0000638/2023	PRADOSH KUMAR RATH	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		SAYAN NAYAK		//
201	MACA/0000639/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		MAHESWAR NAYAK		//
202	MACA/0000640/2023	AMARJEET SINGH	BISHNU BRATA SINGH	/ /
		VS	VS	()
		RABINDRA KUMAR BISWAL		//
203	MACA/0000641/2023	JHUMURI JENA	BIRANCHI NARAYAN RATH	/ /
		VS	VS	()
		ABHILASHA		//
204	MACA/0000642/2023	JUMUNI BIBI	KAPILA CHARAN NAYAK	/ /
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MATA/0000206/2023	MUKTIKANTA SAMAL NIHAR RANJAN DASH VS	SHIB SHANKAR MOHANTY VS	// // 0
206	RPFAM/0000200/2023	MADHUSMITA TRIPATHY BASANTI KUMBHAR@GARTIA VS	JYOTIRMAYA SAHOO VS	// // 0
207	RPFAM/0000201/2023	KRUSHNA KUMBHAR MADHUMITA PANDA @ PADHI VS	SIDHARTH PRASAD DAS VS	// // 0
208	RPFAM/0000202/2023	RANJIT KUMAR PADHI UMAKANTA SANDHA VS	PRASANTA KUMAR ROUSTRAY VS	// // 0
209	RSA/0000269/2023	KABITA MALLICK SAMBARI SOY VS	PRAKASH K. MISHRA VS	// // 0
210	RSA/0000270/2023	SANATAN MOHARANA BASANTA KUMAR MOHARATHI VS	ARUN KUMAR MISHRA 2 VS	// // 0
211	RSA/0000271/2023	SMITA MOHARATHI SURYANARAYAN PRADHAN VS	H.M.DHAL VS	// // 0
212	RSA/0000272/2023	PRAMILA PRADHAN @ JENA THUBI BIBHAR VS	SURESH CHANDRA MOHANTY VS	// // 0
213	STREV/0000018/2023	MITHEI BAG M/S. ASPIRE AGGREGATE AND ASSOCIATES VS	KSHIROD KUMAR SAHOO VS	// // 0
214	WA/0001413/2023	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
215	WA/0001414/2023	GOURA CHANDRA SAHOO STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0
		PREMALATA JAYSINGH		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001415/2023	STATE OF ODISHA VS JAJANIKA KABI	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
217	WA/0001416/2023	STATE OF ODISHA VS PANCHANAN SWAIN	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
218	WA/0001417/2023	STATE OF ODISHA VS NIRANJAN MISHRA	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
219	WA/0001418/2023	STATE OF ODISHA VS SARBESWAR NATH	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
220	WA/0001419/2023	STATE OF ODISHA VS GOKUL CHANDRA SAMAL	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
221	WA/0001420/2023	STATE OF ODISHA VS NAGARJUNA BEHERA	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
222	WA/0001421/2023	GANGADHAR SAMANTARAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
223	WA/0001422/2023	G.B.OF BRAHMESWAR MAHAVIDYALAYA VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
224	WA/0001423/2023	STATE OF ODISHA VS MADHUSMITA GANTAYAT	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
225	WA/0001424/2023	STATE OF ODISHA VS GEETANJALI PRADHAN	KARUNAKAR DAS, A.S.C. VS	// 0 //
226	WA/0001425/2023	DR. KISHORE KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
227	WA/0001426/2023	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0001427/2023	BINDU PANDA STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
229	WA/0001428/2023	PRASANNA KUMAR SAHU STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
		VS	VS	0
230	WA/0001429/2023	SURYA NARAYAN SAHU PRAMATHA KUMAR BAIDYA	AMIT PRASAD BOSE	//
		VS	VS	0
231	WA/0001430/2023	DILIP KUMAR PRADHAN SADASIBA SAHOO	DEEPAK KUMAR PANI	//
		VS	VS	0
232	WP(C)/0020369/2023	STATE OF ODISHA AMIT KUMAR DAS		//
		VS	VS	0
233	WP(C)/0020370/2023	STATE INFORMATION COMMISSION, ODISHA SUCHISMITA NAYAK	ASHOK KUMAR SAHOO	//
		VS	VS	0
234	WP(C)/0020371/2023	STATE OF ODISHA HARAPRIYA NAYAK	ASHOK KUMAR SAHOO	//
		VS	VS	0
235	WP(C)/0020372/2023	STATE OF ODISHA RUDRAMI MISHRA	ASISH KUMAR RAY	//
		VS	VS	0
236	WP(C)/0020373/2023	STATE OF ODISHA BIJAY KUMAR LENKA	PRAMOD KUMAR JENA	//
		VS	VS	0
237	WP(C)/0020374/2023	STATE OF ODISHA MANAMOHAN MISHRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
238	WP(C)/0020375/2023	STATE OF ODISHA ANJAN KUMAR NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0020376/2023	STATE OF ODISHA MAHENDRA KUMAR SUNDARAY VS	SAMEER KUMAR DAS VS	// // ()
240	WP(C)/0020377/2023	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO, BBSR C.P. ARORA ENGINEERS CONTRACTORS PVT. LTD., VS	REMSHANKHA KUMAR NAYAK VS	// // ()
241	WP(C)/0020378/2023	GOVT. OF ODISHA SUJATA BISWAL VS	TRILOCHAN NANDA VS	// // ()
242	WP(C)/0020379/2023	STATE OF ODISHA BATAKRUSHNA BEHERA VS	BISWAJIT MOHAPATRA VS	// // ()
243	WP(C)/0020380/2023	STATE OF ODISHA BADRI NARAYAN MOHANTY VS	MANAS PATI VS	// // ()
244	WP(C)/0020381/2023	STATE OF ODISHA BIBOL TOPPO VS	M.BALAKRISHNA RAO VS	// // ()
245	WP(C)/0020382/2023	PUBLIC INFORMATION OFFICER, COLLECTORATE, SUNDARGARH SUDHIR DEBNATH VS	LAMBODAR PRADHAN VS	// // ()
246	WP(C)/0020383/2023	THE TAHASILDAR, MAHAKALAPARA ANADI BARIK VS	LAMBODAR PRADHAN VS	// // ()
247	WP(C)/0020384/2023	THE TAHASILDAR, MAHAKALAPARA SAMBHU @ SAMBHURAM JANNA VS	LAMBODAR PRADHAN VS	// // ()
248	WP(C)/0020385/2023	THE TAHASILDAR, MAHAKALAPARA ABHISHEK SAMAL VS	ARUN KUMAR PATRA VS	// // ()
249	WP(C)/0020386/2023	STATE OF ODISHA DR. RUPALI TANDI VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0020387/2023	ANUSUYA SEN VS UNION OF INDIA	BIBHUTI BHUSAN SWAIN VS	// 0 //
251	WP(C)/0020388/2023	HARA PRIYA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
252	WP(C)/0020389/2023	PRAMOD KUMAR SARANGI VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
253	WP(C)/0020390/2023	SAKETI VENKATA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
254	WP(C)/0020391/2023	HIT TECH INSTITUTE OF INFORMATION TECHNOLOGY VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, MINISTRY OF FINANCE, NEW DELHI	DEBKUMAR PATTANAIK VS	// 0 //
255	WP(C)/0020392/2023	AMARNATH PRADHAN VS PRABIR KUMAR DEY	SAIBRATA RATH VS	// 0 //
256	WP(C)/0020393/2023	PARAMESWAR BAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
257	WP(C)/0020394/2023	GREEN DIAMOND RESTAURANT, JAJPUR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
258	WP(C)/0020395/2023	DR. RESMA MANJARI GAUDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	WP(C)/0020396/2023	M/S HAPPY BARREL RESTAURANT, BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
260	WP(C)/0020397/2023	MAHENDRA PRASAD KABI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
261	WP(C)/0020398/2023	MAHESWAR PANIGRAHI	SATYABRATA SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0020399/2023	KRUSHNA CHANDRA SAHOO	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0020400/2023	KRUSHNA CHANDRA SAHU	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0020401/2023	KRUSHNA CHANDRA SAHOO	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0020402/2023	KASHINATH MOHAPATRA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0020403/2023	BABAJI ROUT	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0020404/2023	PURNA CHANDRA BARIK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0020405/2023	GADADHAR BARIK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0020406/2023	SURENDRA PRASAD NAYAK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0020407/2023	JANAKI NAYAK	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0020408/2023	NIRANJAN MALLICK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0020409/2023	NIRANJAN KUMAR NAYAK	SATYABRATA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0020410/2023	STATE OF ODISHA SURENDRA KUMAR MAHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // ()
274	WP(C)/0020411/2023	STATE OF ODISHA JIREN MUNDA VS	MUKUNDA CHANDRA MISHRA VS	// // ()
275	WP(C)/0020412/2023	STATE OF ODISHA SAMPATT KUMAR AGRAWALA VS	KISHORE KUMAR MISHRA VS	// // ()
276	WP(C)/0020413/2023	UNION OF INDIA SUVRAJITA SAHANI @ SUBHRAJITA VS	GOKULANANDA PADHI VS	// // ()
277	WP(C)/0020414/2023	PANKANJALOCHAN SAHANI KRISHNA HALUASIA VS	KISHORE KUMAR MISHRA VS	// // ()
278	WP(C)/0020415/2023	COLLECTOR, CUTTACK NARENDRA BEHERA VS	SUBAS CHANDRA DAS VS	// // ()
279	WP(C)/0020416/2023	STATE OF ODISHA SAHADEV BEHERA VS	SUBAS CHANDRA DAS VS	// // ()
280	WP(C)/0020417/2023	STATE OF ODISHA NIRANJAN KUMAR PANDA VS	MONOMOY BASU VS	// // ()
281	WP(C)/0020418/2023	STATE OF ODISHA RATI KANTA KHILAR VS	SUBAS CHANDRA DAS VS	// // ()
282	WP(C)/0020419/2023	STATE OF ODISHA SUBASHINI DAS VS	SUBAS CHANDRA DAS VS	// // ()
283	WP(C)/0020420/2023	STATE OF ODISHA SAMIRA RANJAN NAYAK VS	ARIJEET MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0020421/2023	GAGANANANDA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
285	WP(C)/0020422/2023	MANORAMA LENKA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
286	WP(C)/0020423/2023	KARTIK CHANDRA SAHU VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
287	WP(C)/0020424/2023	M/S. LAXMI NARAYAN ENTERPRISERS, CUTTACK VS COMMNR. OF CT AND GST, CUTTACK	ZENISH MARY WALLANCE VS	// 0 //
288	WP(C)/0020425/2023	PRASANNA KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
289	WP(C)/0020426/2023	PUSPANJALI SAHOO VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
290	WP(C)/0020427/2023	BIJAY KUMAR CHARCHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	WP(C)/0020428/2023	BINOD CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0020429/2023	REKHA ROUT VS STATE OF ODISHA	DEBENDRA DHAR VS	// 0 //
293	WP(C)/0020430/2023	PARSURAM PATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
294	WP(C)/0020431/2023	SHASHIKANTA JENA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
295	WP(C)/0020432/2023	RAMESH CHANDRA SITHA	KARUNAKAR RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020433/2023	KAILASH KUMAR MAHARANA	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020434/2023	KINSUK MITRA	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0020435/2023	RAI ASHOK KUMAR @ ASHOK RAI	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0020436/2023	MINATI MISHRA	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
		THE STATE INFORMATION COMMISSIONER, ODISHA		//
300	WP(C)/0020437/2023	M/S VEDANTA LTD., KALAHANDI	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0020438/2023	UPENDRA KUMAR SETHI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020439/2023	SUSANTA KUMAR MOHANTY @ SUSANTA KU. MOHANTYHOTA		//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0020440/2023	SUSANT KUMAR BEHERA	RAJIB LOCHAN PATTANAİK	//
		VS	VS	0
		D.G. HOME GUARD, CUTTACK		//
304	WP(C)/0020441/2023	NIRANJAN MAHARATHA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020442/2023	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020443/2023	BISWAJIT BEHERA	SURESH KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0020444/2023	STATE OF ODISHA SURENDRA MOHANTY VS	KANANBALA ROY CHOUDHURY VS	// // ()
308	WP(C)/0020445/2023	STATE OF ODISHA KALI PRASAD MISHRA VS	DHANOJ KUMAR SAHOO VS	// // ()
309	WP(C)/0020446/2023	STATE OF ODISHA ALOK KUMAR PATRO VS	SURESH KUMAR PANDA VS	// // ()
310	WP(C)/0020447/2023	STATE OF ODISHA DR. MANASI RANI BISOI VS	SANDHYARANI PANI VS	// // ()
311	WP(C)/0020448/2023	SECRETARY,DEPTT. OF HIGHER EDUCATION,ODISHA ABEDA BIBI VS	AMIYA KUMAR MOHANTY (A) VS	// // ()
312	WP(C)/0020449/2023	STATE OF ODISHA SIDHANTA PANIGRAHY VS	SURESH KUMAR PANDA VS	// // ()
313	WP(C)/0020450/2023	STATE OF ODISHA BAURI BANDHU MUDULI VS	SANDHYARANI PANI VS	// // ()
314	WP(C)/0020451/2023	SECRETARY,DEPTT. OF HIGHER EDUCATION,ODISHA CHINARI BADRI NARAYAN MURTI VS	NIRA SUNDAR PANDA VS	// // ()
315	WP(C)/0020452/2023	THE PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR BIDYADHAR PALEI VS	TAPAN JYOTI PANI VS	// // ()
316	WP(C)/0020453/2023	STATE OF ODISHA SUJIT KUMAR BEHERA VS	SURESH KUMAR PANDA VS	// // ()
317	WP(C)/0020454/2023	STATE OF ODISHA PRADEEP KUMAR DAS VS	SUJAY SHANKER SINGHDEO VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0020455/2023	PURANDAR MAHAKUD VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
319	WP(C)/0020456/2023	RUSHABHA ROUTHAY VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
320	WP(C)/0020457/2023	NANDA KISHOR MALIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
321	WP(C)/0020458/2023	GAYADHAR DASS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
322	WP(C)/0020459/2023	BASANTA KUMAR DAS VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
323	WP(C)/0020460/2023	SATYABHAMA BARIK VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
324	WP(C)/0020461/2023	ANITA MUND @ PATTJOSHI VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
325	WP(C)/0020462/2023	DEEPALI DEBASMITA SWAIN VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
326	WP(C)/0020463/2023	M/S. Z ENGINEERS CONSTRUCTION PVT. LTD.,KHURDA VS STATE OF ODISHA	DEBANS HIDHAR BAUG VS	// 0 //
327	WP(C)/0020464/2023	M/S. Z ENGINEERS CONSTRUCTION PVT. LTD.,KHURDA VS STATE OF ODISHA	DEBANS HIDHAR BAUG VS	// 0 //
328	WP(C)/0020465/2023	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
329	WP(C)/0020466/2023	M/S. Z ENGINEERS CONSTRUCTION PVT. LTD.,KHURDA	DEBANS HIDHAR BAUG	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020467/2023	ASHOK KUMAR PATNAIK	AMBIKA PRASAD RAY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0020468/2023	MIRZA ABU HUSSAIN @ MERZA ABU HUSSAIN	SAMAYA KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0020469/2023	JANARDHAN ADHIKARI	SAMAYA KUMAR RAY	//
		VS	VS	0
		ADDL. COMMNR. OF LR AND S, COLLECTORATE, JAJPUR		//
333	WP(C)/0020470/2023	PRABIRAMOCHAN PATTANAIK	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0020471/2023	DANSAN SAHU	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020472/2023	ASIT KUMAR SAHOO	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020473/2023	DINDAYAL SHAH	SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0020474/2023	PURUSOTTAM SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0020475/2023	BASANTA KUMAR DAS	MANOJ VERMA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0020476/2023	CHINMAYA KUMAR PANIGRAHI	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0020477/2023	RATNAKAR HEMBRAM	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0020478/2023	STATE OF ODISHA SAMIR KUMAR MITTRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
342	WP(C)/0020479/2023	STATE OF ODISHA DHANANJAYA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
343	WP(C)/0020480/2023	STATE OF ODISHA SURESH KUMAR JENA VS	KUNAL KUMAR SWAIN VS	// // 0
344	WP(C)/0020481/2023	STATE OF ODISHA SAMIR MOHANTY VS	PITAMBAR ACHARYA VS	// // 0
345	WP(C)/0020482/2023	STATE OF ODISHA RAJESH @ AJESH KUMAR NAYAK VS	RAJESH DAS MOHAPATRA VS	// // 0
346	WP(C)/0020483/2023	STATE OF ODISHA SWARUP KUMAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
347	WP(C)/0020484/2023	STATE OF ODISHA ARAKHITA JENA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
348	WP(C)/0020485/2023	STATE OF ODISHA KULAMANI KAR VS	DEBASIS TRIPATHY VS	// // 0
349	WP(C)/0020486/2023	STATE OF ODISHA NIRMAL CHANDRA BEHERA VS	NIHAL RATH VS	// // 0
350	WP(C)/0020487/2023	STATE OF ODISHA SANJUKTA ROUT VS	SAIBRATA RATH VS	// // 0
351	WP(C)/0020488/2023	STATE OF ODISHA ARUNA KUMAR BISWAL VS SECRETARY, H AND UD DEPT., BBSR	NIHAL RATH VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0020489/2023	DEBADASA SAMAL VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
353	WP(C)/0020490/2023	BISWARANJAN DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
354	WP(C)/0020491/2023	AMIYA KUMAR SARANGI VS SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BBSR	NIHAL RATH VS	// 0 //
355	WP(C)/0020492/2023	SUBHASHMITA DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
356	WP(C)/0020493/2023	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
357	WP(C)/0020494/2023	ABHIJEET GHOSAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
358	WP(C)/0020495/2023	KAJAL MALLIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
359	WP(C)/0020496/2023	M/S SEVEN ENERGIES ODISHA LTD., KEONJHAR VS R.T.O., ANGUL	MANAS KUMAR CHAND VS	// 0 //
360	WP(C)/0020497/2023	PRAFULLA CHANDRA PATI VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	// 0 //
361	WP(C)/0020498/2023	ANJAN KUMAR MISHRA VS REGIONAL TRANSPORT OFFICER, ANUGUL	MANAS KUMAR CHAND VS	// 0 //
362	WP(C)/0020499/2023	SOUMYA RANJAN DASH VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
363	WP(C)/0020500/2023	SOUGAT MOHAPATRA	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0020501/2023	COUNTRY HEAD, ICICI LAMBARD GENERAL INSURANCE CO. LTD., MUMBAI	ANNE CHANDY	//
		VS	VS	0
		BISWANATH BEHERA		//
365	WP(C)/0020502/2023	BHARTTRUHARI SAHU	GOPAL PRASAD JENA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. SC AND ST DEVELOPMENT DEPT., BBSR		//
366	WP(C)/0020503/2023	BASANTI MISHRA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0020504/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		REGIONAL LABOUR COMMISSIONER, ROURKELA		//
368	WP(C)/0020505/2023	MAGUNI NAIK	BHARAT BHUSAN ROURTRAY	//
		VS	VS	0
		CHIEF GENERAL MANAGER, MCL, ANGUL		//
369	WP(C)/0020506/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA		//
370	WP(C)/0020507/2023	NIMAI CHANDRA BHOI	PRATIMA NAYAK	//
		VS	VS	0
		SAMBALPURI BASTRALAYA HANDLOOM COOP. SOCIETY LTD., BARGARH		//
371	WP(C)/0020508/2023	LOKANATH MEHER	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0020509/2023	DEBASHISH CHAKRAVARTY @ CHAKRABARTY	RAJKUMAR SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0020510/2023	CHANDRA SEKHAR NAHAK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0020511/2023	M/S SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0020512/2023	ASSESSING OFFICER,NATIONAL FACELESS ASSESSMENT CENTRE,I.T. DEPTT.,DELHI REETANJALI PUJHARI VS STATE OF ORISSA	SAUBHAGYA KUMAR SAMAL VS	// // ()
376	WP(C)/0020513/2023	NALINA KUMAR BEHERA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// () //
377	WP(C)/0020514/2023	MANOJ KUMAR SHARMA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
378	WP(C)/0020515/2023	GHANASHYAM CHHATRIA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
379	WP(C)/0020516/2023	MUKESH KUMAR BHUJABAL VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
380	WP(C)/0020517/2023	REWA RAM CHANDRAKAR VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
381	WP(C)/0020518/2023	PRAMOD KUMAR SAHOO VS STATE INFORMATION COMMNR. BBSR	AVIJIT MISHRA VS	// () //
382	WP(C)/0020519/2023	BIJAYA KUMAR BANICHHUL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
383	WP(C)/0020520/2023	PREMANANDA DALPATI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
384	WP(C)/0020521/2023	TULSI @ TULSIRAM PATEL VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
385	WP(C)/0020522/2023	BARADA PRASANNA MOHAPATRA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0020523/2023	KAILASH CHOUDHURY VS COLLECTOR, GANJAM	DEBENDRA KUMAR SAHOO (1) VS	// 0 //
387	WP(C)/0020524/2023	SMRUTI PRANGYA SAHOO VS THE PRINCIPAL SECY. TO GOVT., DEPT. OF EXCISE, BBSR	RAJEET ROY VS	// 0 //
388	WP(C)/0020525/2023	ALOKMAY BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
389	WP(C)/0020526/2023	RAJENDRA SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
390	WP(C)/0020527/2023	RAIMOHAN DASH VS THE UTKAL UNIVERSITY OF CULTURE, BBSR	BHABANI SANKAR DAS VS	// 0 //
391	WP(C)/0020528/2023	TARABATI MIRDHA VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
392	WP(C)/0020529/2023	BRAJA KISHORE BARAL VS THE OMBUDSMAN I, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	AYUSH KHANDELWAL VS	// 0 //
393	WP(C)/0020530/2023	BIKRAM MOHAPATRA VS THE ODISHA LEGISLATIVE ASSEMBLY, BBSR	M.PRAPATP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0020531/2023	PRAVAKAR MISHRA VS THE COMMISSIONER OF CT AND GST, ODISHA	ABHISHEK DASH VS	// 0 //
395	WP(C)/0020532/2023	CHIRANJAYA MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
396	WP(C)/0020533/2023	SHRUTIDHAR MOHANTY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
397	WP(C)/0020534/2023	ABDUL SATTAR KHAN	SANTOSH KUMAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0020535/2023	SHANTILATA MAHAKUD	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0020536/2023	PADMANAVA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0020537/2023	JYOTIPRAKASH MOHANTY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0020538/2023	LATIKA PARIDA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0020539/2023	WAHEEDA KHANAM	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0020540/2023	BENUDHAR LENKA	DEEPAK KUMAR PANI	//
		VS	VS	0
		THE CHIEF ADMINISTRATOR SRI JAGANNATH TEMPLE MANAGEMENT COMMITTEE, PURI		//
404	WP(C)/0020541/2023	RASMITA MISHRA	SUDEEPTA KUMAR SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0020542/2023	M/S JAGANNATH CONSTRUCTION, BBSR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0020543/2023	MADAN MOHAN SWAIN	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0020544/2023	OMM SINGH CHARAN	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPCRL/0000082/2023	DWARI SWAIN	BYOMAKESH TRIPATHY	//0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WPCRL/0000083/2023	STATE OF ODISHA GANAPATI NAYAK VS	JYOTIRMAYA SAHOO VS	// //0 ()
410	ABLAPL/0006994/2023	DEPUTY COMMISSIONER OF POLICE ,BHUBANESWAR-CUTTACK COOMMISSIONERATE OF POLICE/ AMINA @ AMENA BIBI VS	ASHOK KUMAR SAHOO VS	BALICHANDRAPUR /210 /2023 ()
411	ABLAPL/0006995/2023	STATE OF ODISHA BUDHIRAM NAYAK VS	ASHOK KUMAR DAS VS	// NIRAKARPUR /139 /2023 ()
412	ABLAPL/0006996/2023	STATE OF ODISHA PRATAP DAS VS	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP /65 /2018 ()
413	ABLAPL/0006997/2023	STATE OF ODISHA DUKHA DAS @ NABINA DAS VS	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /115 /2023 ()
414	ABLAPL/0006998/2023	STATE OF ODISHA BAPI @ GIRIS CHANDRA DAS VS	ASHOK KUMAR SAHOO VS	// DERABIS /115 /2023 ()
415	ABLAPL/0006999/2023	STATE OF ODISHA PRASANT KUMAR PRADHAN @ PRASANT PRADHAN VS	RAJENDRA KUMAR PRADHAN VS	// BHARATPUR PS /65 /2023 ()
416	ABLAPL/0007000/2023	STATE OF ODISHA ALOK KUMAR DEO VS	S.S.RAY (2) VS	// TAISARA /123 /2023 ()
417	ABLAPL/0007001/2023	STATE OF ODISHA SOUBHGYA RANJAN SARANGI @ SOUBHGYA RANJAN SARANGI VS	RUBENDRA NARAYAN ROUT VS	// KHANTAPADA /70 /2023 ()
418	ABLAPL/0007002/2023	STATE OF ODISHA GOLEKHA CHANDRA SAHOO VS	DR.PURUSOTTAM CHULI VS	// PATTAMUNDAI /334 /2023 ()
419	ABLAPL/0007003/2023	STATE OF ODISHA PRANAB KUMAR MOHANTY @ PRANAB MOHANTYDEEPAK KU SAHOO VS	VS VS	// KENDRAPARA SADAR /447 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0007004/2023	MAGUNI DAS @ MAGUNI CHARAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /159 /2022 () //
421	ABLAPL/0007005/2023	BHAGABAT ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /313 /2023 () //
422	ABLAPL/0007006/2023	KARTIKA KHILAR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	RAJNAGAR /420 /2023 () //
423	ABLAPL/0007007/2023	SK. FIRDOS VS STATE OF ODISHA	ARIJEET MISHRA VS	KANJIPANI /53 /2023 () //
424	ABLAPL/0007008/2023	RAJU PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /323 /2023 () //
425	ABLAPL/0007009/2023	RABINDRA JENA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	PATTAMUNDAI /361 /2023 () //
426	ABLAPL/0007010/2023	NITYANANDA SAHOO VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	/ /0 () //
427	ABLAPL/0007011/2023	RAJAN @ RAJKISHORE MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /241 /2023 () //
428	ABLAPL/0007012/2023	KUNA PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SINAPALI /34 /2003 () //
429	ABLAPL/0007013/2023	SK. HASSEN VS STATE OF ODISHA	ARIJEET MISHRA VS	KANJIPANI /53 /2023 () //
430	ABLAPL/0007014/2023	BALARAM BEHERA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	PARADEEP /169 /2022 () //
431	ABLAPL/0007015/2023	SUDHANSU @ SUDHASHU SHEKHAR SETHI @ SIT @ PRANASH CHANDRA JENA		BALASORE SADAR /61 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0007016/2023	RAKESH KUMAR CHANDRAKAR	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /18 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
433	ABLAPL/0007017/2023	ASISH KUMAR JENA	JUGALA KISHORE PANDA	NAYAPALLI P.S. /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0007018/2023	DR. DEBASHISH DASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0007019/2023	GULAM HUSSAIN @ SONU	NILAKANTHA DAS	SUNDARGARH TOWN /305 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0007020/2023	MITHUN MUKHI	JUGALA KISHORE PANDA	ATHAMALLIK /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0007021/2023	BAHADURI @ KAMAL MANDAL	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /73 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0007022/2023	NIRANJAN TRIPATHY	SAMARENDRA BAHADUR	BANSADA /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0007023/2023	SOUMYA SAMBIT NATH	LINGARAJ SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0007024/2023	GANESH MAJHI	UMAKANTA BARIK	DABUGAM /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0007025/2023	DILLIP BEHERA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /259 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0007026/2023	SUKUMAR MALIK @ SRIKANTA MALIK	SATYA NARAYAN MISHRA (4)	MARINE CHUDAMANI /57 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0007027/2023	STATE OF ODISHA DEBASISH BARIK VS	KABIRAJ PRADHAN VS	// DIGAPAHANDI /118 /2022 ()
444	ABLAPL/0007028/2023	STATE OF ODISHA SANJAY KUMAR SARKAR VS	RAJIB LOCHAN PATNAIK VS	// M.V.79 /85 /2023 ()
445	ABLAPL/0007029/2023	STATE OF ODISHA DEBASISHA MISHRA @ DEBASIS MISHRA VS	MANORANJAN MOHANTY VS	// ODAGAON /142 /2022 ()
446	ABLAPL/0007030/2023	STATE OF ODISHA MONALISHA @ MADHUSMITA DAS VS	PRIYA RANJAN MISHRA VS	// KUAKHIA /193 /2023 ()
447	ABLAPL/0007031/2023	STATE OF ODISHA CHANDAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /158 /2023 ()
448	ABLAPL/0007032/2023	STATE OF ODISHA RAJENDRA MAHALDAR VS	RAJIB LOCHAN PATNAIK VS	// MATHILI /103 /2023 ()
449	ABLAPL/0007033/2023	STATE OF ODISHA SHRIPAL KOTHARI VS	HIMANSU SEKHAR SATAPATHY VS	// JONK /49 /2022 ()
450	ABLAPL/0007034/2023	STATE OF ODISHA ARUNA KUMARI LIMA VS	RAKESH KUMAR DAS VS	// PUTASINGH /12 /2023 ()
451	ABLAPL/0007035/2023	STATE OF ODISHA RAJESH KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
452	ABLAPL/0007036/2023	STATE OF ODISHA BIKRAM MALIK VS	RANJIT MOHANTY VS	// PATTAMUNDAI /296 /2021 ()
453	ABLAPL/0007037/2023	STATE OF ODISHA BASANTA @ PRASANTA DAS VS	PRABHAT KUMAR DAS VS	// DHAMNAGAR /151 /2013 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0007038/2023	GANESWAR NAIK VS STATE OF ODISHA	BINI MISHRA VS	CHAULIAGANJA /70 /2017 () //
455	ABLAPL/0007039/2023	BIBEKANANDA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ITAMATI /112 /2023 () //
456	ABLAPL/0007040/2023	MULLA MOHAMMAD AZIZUL BARI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /113 /2023 () //
457	ABLAPL/0007041/2023	RABINDRA NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI (CHATRAPUR) /428 /2023 () //
458	ABLAPL/0007042/2023	PRATAP PODH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /433 /2023 () //
459	ABLAPL/0007043/2023	BHARAT CHANDRA JENA VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	JENAPUR /145 /2023 () //
460	ABLAPL/0007044/2023	MANIRAM MAHANAND VS STATE OF ODISHA	GOKULANANDA SAHU VS	DHARMABANDHA PS /20 /2019 () //
461	ABLAPL/0007045/2023	KANDURI CHARAN BARIK @ BIKRAM BARIK VS STATE OF ODISHA	SITA KANTA HOTA VS	BANAPUR P.S. /246 /2023 () //
462	ABLAPL/0007046/2023	PARBATI MOHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //
463	ABLAPL/0007047/2023	BISWANATH SWAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NEMALO /92 /2023 () //
464	ABLAPL/0007048/2023	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SUBIR PALIT VS	BADAMBADI /149 /2023 () //
465	ABLAPL/0007049/2023	ISWAR BISWAL	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /360 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0007050/2023	NILU SAHU	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /255 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0007051/2023	RASMI RANJAN SETHI	AMLAN SHAKTI PAUL	AIR FIELD P.S. /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0007052/2023	ABHISHEK MOHANTA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0007053/2023	PRADEEP CHAUDHURY@PRADEEP KUMAR CHAUDHURY	BIRENDR KUMAR PARDHI	KARANJIA /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0007054/2023	BALARAM DINDA	ACHYUTANANDA PATTANAIAK	SINGLA /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0007055/2023	JITENDRA PALAI @ TIKINA PALEI	JYOTIRMAYA SAHOO	NIRAKARPUR /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0007056/2023	SOUBHAGYA@SAUBHAGYA PRADHAN	BIDYADHAR PRADHAN	BARANGA /231 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0007057/2023	KANHA @ KANHU BHOI	RABINDRA NATH PANDA	BANKI /406 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0007058/2023	NITYANANDA PRADHAN	BIDYADHAR PRADHAN	KHARIAR /173 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0007059/2023	MERIKHIYAL BAGH	SURYA NARAYAN BISWAL	SUNABEDA /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0007060/2023	DEBENDRA PADHAN	DHIRENDRA KUMAR MOHAPATRA	BARGARH /513 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0007061/2023	STATE OF ODISHA A. SIBARAM VS	CHHABI BEHERA VS	// RAMBHA (KHALLIKOTE) /95 /2022 ()
478	ABLAPL/0007062/2023	STATE OF ODISHA PARAMANANDA SAHOO VS	DURGA PRASANNA MISHRA VS	// HANDAPA /344 /2022 ()
479	ABLAPL/0007063/2023	STATE OF ODISHA SIMA @ SIMARANI PANDA VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /154 /2023 ()
480	ABLAPL/0007064/2023	STATE OF ODISHA JUDHISTHIR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /198 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :30/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	PRABIR KUMAR RAY
2	13/2023 RFA/121/2007	CHHABINDRA JAYASINGH-MP	M/S.S.P.MISRA
3	14/2023 RFA/3/2022	MINAKHI SAMAL-MP	TUKUNA KUMAR MISHRA
4	47/2023 STREV/18/2023	M/S. ASPIRE AGGREGATE AND ASSOCIATES-MP	KSHIROD KUMAR SAHOO
5	51/2023 WPC(OA)/1587/2016	MANORANJAN PATTANAİK-MP	
6	99/2023 ITA/54/2023	JAMBESWAR JENA-MP	KAJAL SAHOO
7	100/2023 ITA/55/2023	SUNILA SAHU-MP	KAJAL SAHOO
8	119/2023 WPC(OAC)/1435/2011	P. LAXMINARAYANA-MP	
9	120/2023 WPC(OAC)/3861/2013	DILIP KUMAR MOHANTY-MP	M/S SIDHESWAR MOHANTY
10	176/2023 CMAPL/456/2023	TAPASWINI MAHAKUD-MP	BIBHUTI BHUSAN MISHRA
11	177/2023 CMAPL/346/2023	NIRMAL CHANDRA PANDA-MP	ADV.
12	178/2023 CMAPL/345/2023	PARTHASARATHI PUHAN-MP	ADV.
13	216/2023 CRLMP/1323/2021	BIBEKANANDA PRAHARAJ-MP	
14	217/2023 CRLMP/1323/2021	BIBEKANANDA PRAHARAJ-MP	
15	244/2023 RPFAM/148/2023	PRADHUMAN PRADHAN-MP	BIBHU PRASAD TRIPATHY
16	245/2023 RPFAM/202/2023	UMAKANTA SANDHA-MP	PRASANTA KUMAR ROURAY
17	276/2023 CONTC/4245/2023	PRASANNA KUMAR PRADHAN-MP	
18	473/2023 CRLREV/342/2023	HRUDAYA RANJAN BEHERA-MP	PRASANTA KUMAR SATAPATHY
19	474/2023 CRLREV/343/2023	VIBHUTEE KUMAR GUPTA-MP	PUSPAMITRA MOHAPATRA
20	475/2023 CRLREV/555/2019	KUNA PRADHAN-MP	SRINATH MISHRA
21	476/2023 CRLREV/344/2023	RANJITA SAHU-MP	DEBARAJ MOHANTY
22	476/2023 FAO/420/2019	SRIBATSA KU.SAHOO-MP	N/S.R.P.DALAI
23	477/2023 FAO/147/2019	P.ANTARJYAMI PATRO-MP	M/S.R.P.DALAI
24	478/2023 FAO/132/2019	RABINDRA KU.KHUNTIA-MP	M/S.R.P.DALAI
25	479/2023 FAO/125/2019	KULAMANI SAHOO-MP	M/S.S.K.SAMAL
26	648/2023	SHAIKH RAMTULLA@SK. RAMTULLA @ SK.REHEMTULLA@SK.	M/S.P.K.DWIBEDI, MR. SOUGAT DAS,

27	RSA/301/2019 649/2023	BASANTA KUMAR MOHARATHI-MP	ARUN KUMAR MISHRA 2
28	RSA/270/2023 650/2023	SURENDRA N.MOHANTY-MP	MR.GAUTAM MISRA
29	RSA/237/2010 651/2023	SURENDRA N.MOHANTY-MP	MR.GAUTAM MISRA
30	RSA/237/2010 652/2023	SURENDRA N.MOHANTY-MP	MR.GAUTAM MISRA
31	RSA/237/2010 653/2023	SUBASH CHANDRA DAS-MP	DINESH KUMAR PATRA, MR. GAUTAM MISHRA,
32	RSA/307/2022 679/2023	GURPREET SINGH SABIHARWAL-MP	AMIT PRASAD BOSE
33	CMP/461/2023 680/2023	BALPREET SINGH @ SABHARWAL-MP	AMIT PRASAD BOSE
34	CMP/462/2023 681/2023	V.K.JOSEPH-MP	SAIBRATA RATH
35	CMP/154/2021 682/2023	V.K.JOSEPH-MP	PRAFULLA KUMAR RATH
36	CMP/154/2021 683/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
37	CMP/724/2023 684/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
38	CMP/725/2023 685/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
39	CMP/725/2023 686/2023	RAJENDRA PANIGARHI-MP	BIBHU PRASAD TRIPATHY
40	CMP/726/2023 687/2023	KARTULU RABI KUMAR-MP	DHANANJAYA MUND
41	CMP/727/2023 892/2023	SAKIR KHAN-MP	
42	BLAPL/6612/2023 893/2023	MAKARA @ RAKESH @ PURNA CHANDRA JENA-MP	AMULYA RATNA PANDA
43	BLAPL/5747/2023 894/2023	MONFI KUMAR-MP	PRATYUSHA NAIDU
44	BLAPL/8172/2022 895/2023	SATYABRATA BEHERA-MP	PRABIR KUMAR RAY
45	BLAPL/7271/2023 896/2023	ANIL KUMAR KHILLAR-MP	
46	BLAPL/13070/2022 897/2023	BIRANCHI KUMAR PRADHAN-MP	MANMAYA KUMAR DASH
47	BLAPL/2540/2023 1054/2023	DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE CO.LTD.-MP	
48	MACA/642/2019 1055/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH KUMAR MOHANTY
49	MACA/434/2023 1056/2023	PRADOSH KUMAR RATH-MP	PRADEEP KUMAR MISHRA
50	MACA/638/2023 1057/2023	PRADOSH KUMAR RATH-MP	PRADEEP KUMAR MISHRA
51	MACA/638/2023 1058/2023	PARAMESWAR MOHARANA-MP	DEBASISH PATNAIK
52	MACA/435/2022 1059/2023	M/S. ORIENTAL INSURANCE CO. LTD., BALANGIR BRANCH	HAMIRN BEHARI DAS
53	MACA/468/2023 1060/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	HAMIRN BEHARI DAS
54	MACA/761/2022 1061/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
55	MACA/639/2023 1062/2023	MAHENDRA PRASAD OJHA-MP	BISHNUBRATA SINGH
56	MACA/567/2023 1063/2023	JAYANTI CHAND-MP	BISHNUBRATA SINGH
57	MACA/568/2023 1064/2023	AMARJEET SINGH-MP	BISHNU BRATA SINGH
	MACA/640/2023		

58	1065/2023 MACA/641/2023	JHUMURI JENA-MP	BIRANCHI NARAYAN RATH
59	1066/2023 MACA/362/2018	DIVISIONAL MANAGER,NATIONAL INSUANCE CO.LTD.-MP	
60	1194/2023 ABLAPL/3489/2023	PABITRA BEHERA-MP	DEEPAK KU SAHOO
61	1195/2023 ABLAPL/4469/2023	RASMIRANJAN SETHY-MP	
62	1196/2023 ABLAPL/3533/2023	GIRIDHARI JENA-MP	
63	1197/2023 ABLAPL/3469/2023	HASIM SHEKH-MP	
64	1198/2023 ABLAPL/4169/2023	MADHUSUDAN NAYAK-MP	
65	1199/2023 ABLAPL/3808/2023	PIRA JAYASINGH@ SATYAPIRA JAYASINGH-MP	
66	1200/2023 ABLAPL/1956/2021	BISHNU PRIYA NAHAK-MP	
67	1201/2023 ABLAPL/1519/2023	PARSURAM DAS-MP	
68	1202/2023 ABLAPL/1490/2023	MANORAMA BEHERA-MP	
69	1203/2023 ABLAPL/1536/2023	AMIT KUMAR BEHERA-MP	
70	1204/2023 ABLAPL/1587/2023	RAJAT BEHERA-MP	
71	1205/2023 ABLAPL/1906/2023	NIROJ BISWAL-MP	
72	1206/2023 ABLAPL/5315/2023	KARTIKA CHANDRA DASH-MP	
73	1207/2023 ABLAPL/11794/2019	RADHU MAJHI-MP	SATYA NARAYAN MISHRA 4
74	1208/2023 ABLAPL/5144/2023	ANANTA DIGAL @ ANANTA KUMAR DIGAL-MP	
75	1209/2023 ABLAPL/5142/2023	BIBHUTI BHUSAN MOHANTY-MP	
76	1210/2023 ABLAPL/3283/2023	SHYAM SUNDAR DHIR-MP	
77	1211/2023 ABLAPL/3283/2023	SHYAM SUNDAR DHIR-MP	
78	1212/2023 ABLAPL/4345/2023	TAPAN BEHERA-MP	
79	1213/2023 ABLAPL/16020/2022	SUSANTA KUMAR ROUTRAY-MP	SMRUTI RANJAN ROUT
80	1482/2023 CRLA/190/2021	RAMA KRIPAL YADAV-MP	M/S.RAJIB BIHARI MISHRA N.PANDA, M/S.RITA SINGH
81	1483/2023 CRLA/698/2023	JATINDRA MEHER-MP	JUGALA KISHORE PANDA
82	1484/2023 CRLA/698/2023	JATINDRA MEHER-MP	JUGALA KISHORE PANDA
83	1485/2023 CRLA/699/2023	SWASTIK RANJAN DAS @ DASH-MP	ADITI HOTA
84	1486/2023 CRLA/457/2016	KUNA BHOI-MP	SUSHANTA KUMAR SAMANTARAY
85	1487/2023 CRLA/729/2021	SUKO@SAMARU GOUDA-MP	UMAKANTA BARIK
86	1488/2023 CRLA/700/2023	RAJKUMAR PANDIT-MP	SURYAKANTA DASMOHAPATRA
87	1489/2023 CRLA/700/2023	RAJKUMAR PANDIT-MP	SURYAKANTA DASMOHAPATRA
88	1490/2023 CRLA/761/2022	BULU@SUMANTA DAS-MP	DEBASNAN DAS
89	1491/2023	DHIRENDRA NAYAK-MP	UDIT RANJAN JENA

90	CRLA/701/2023 1492/2023	DHIRENDRA NAYAK-MP	UDIT RANJAN JENA
91	CRLA/701/2023 1493/2023	NARAHARI NAYAK-MP	UDIT RANJAN JENA
92	CRLA/702/2023 1494/2023	NARAHARI NAYAK-MP	UDIT RANJAN JENA
93	CRLA/702/2023 1495/2023	DAITARI NAYAK-MP	UDIT RANJAN JENA
94	CRLA/703/2023 1496/2023	DAITARI NAYAK-MP	UDIT RANJAN JENA
95	CRLA/703/2023 1497/2023	KANGARU@CONGRESS SWAIN-MP	BIJAYALAXMI TRIPATHY
96	CRLA/600/2023 1498/2023	MANGALA CHARAN SAHU-MP	BISWA RANJAN DAS
97	CRLA/704/2023 1499/2023	MANGALA CHARAN SAHU-MP	BISWA RANJAN DAS
98	CRLA/704/2023 1500/2023	PRAMOD BAG @ PRAMOD BAGH-MP	KOUSIK ANANDA GURU
99	CRLA/705/2023 1501/2023	PRAMOD BAG @ PRAMOD BAGH-MP	KOUSIK ANANDA GURU
100	CRLA/705/2023 1986/2023	BISWAJAYA DAGARA-MP	PRAVASH CHANDRA JENA
101	CRLMC/3118/2022 1987/2023	RANJAN@KUMUDA RANJAN BAR-MP	
102	CRLMC/3381/2022 1988/2023	SK.ABDUL KALIM-MP	ALOK KU. DAS, S.BISWAL
103	CRLMC/556/2023 1989/2023	BABULA JENA-MP	BIKRAM KESHARI RAJ
104	CRLMC/2783/2023 1990/2023	TAPAN KUMAR NATH-MP	SIDHARTHA MISHRA
105	CRLMC/2822/2023 1991/2023	SUSHIL KUMAR KHATUA-MP	BIBHUTI SATAPATHY
106	CRLMC/2828/2023 1992/2023	SUSHIL KUMAR KHATUA-MP	BIBHUTI SATAPATHY
107	CRLMC/2828/2023 1993/2023	TANMAYEE PATRA-MP	SAILABALA JENA
108	CRLMC/2830/2023 1994/2023	SANTOSH PRUSTY-MP	HRUDANANDA MOHAPATRA
109	CRLMC/2832/2023 1995/2023	SANTOSH PRUSTY-MP	HRUDANANDA MOHAPATRA
110	CRLMC/2833/2023 1996/2023	KEDARNATH PRADHAN-MP	BISWAJIT NAYAK
111	CRLMC/2834/2023 1997/2023	SONALI BEHERA-MP	BHABANI SHANKAR RAYAGURU
112	CRLMC/2835/2023 1998/2023	SAMBHU MANDAL-MP	ACHYUTANANDA PATTANAİK
113	CRLMC/2836/2023 1999/2023	CHANDAN KUMAR DAS-MP	DHIRENDRA KUMAR MOHAPATRA
114	CRLMC/2837/2023 3702/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
115	WA/1413/2023 3703/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
116	WA/1413/2023 3704/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
117	WA/1413/2023 3705/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT
118	WA/1414/2023 3706/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT
119	WA/1414/2023 3707/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT
120	WA/1414/2023 3708/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO
	WA/1415/2023		

121	3709/2023 WA/1415/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO
122	3710/2023 WA/1415/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO
123	3711/2023 WA/1416/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
124	3712/2023 WA/1416/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
125	3713/2023 WA/1416/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
126	3714/2023 WA/1417/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
127	3715/2023 WA/1417/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
128	3716/2023 WA/1417/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
129	3717/2023 WA/1418/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
130	3718/2023 WA/1418/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
131	3719/2023 WA/1418/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
132	3720/2023 WA/1419/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
133	3721/2023 WA/1419/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
134	3722/2023 WA/1419/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
135	3723/2023 WA/1420/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
136	3724/2023 WA/1420/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
137	3725/2023 WA/1420/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
138	3726/2023 WA/1421/2023	GANGADHAR SAMANTARAY-MP	MANOJ KUMAR MOHANTY
139	3727/2023 WA/1422/2023	G.B.OF BRAHMESWAR MAHAVIDYALAYA-MP	AKASH KUMAR BORAL
140	3728/2023 WA/1423/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
141	3729/2023 WA/1423/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
142	3730/2023 WA/1424/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
143	3731/2023 WA/1424/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
144	3732/2023 WA/1424/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
145	3733/2023 WA/1425/2023	DR. KISHORE KUMAR MISHRA-MP	NIHAL RATH
146	3734/2023 WA/1421/2023	GANGADHAR SAMANTARAY-MP	MANOJ KUMAR MOHANTY
147	3735/2023 WA/1425/2023	DR. KISHORE KUMAR MISHRA-MP	NIHAL RATH
148	3736/2023 WA/1428/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
149	3737/2023 WA/1428/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
150	3738/2023 WA/1428/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
151	3739/2023 WA/1429/2023	PRAMATHA KUMAR BAIDYA-MP	AMIT PRASAD BOSE
152	3740/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C

153	WA/1426/2023 3741/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
154	WA/1426/2023 3742/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
155	WA/1426/2023 3743/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
156	WA/1427/2023 3744/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
157	WA/1427/2023 3745/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
158	WA/1427/2023 3746/2023	SADASIBA SAHOO-MP	DEEPAK KUMAR PANI
159	WA/1430/2023 9667/2023	LATANJALI TARAI-MP	
160	WP(C)/19620/2023 9668/2023	MAHENDRA KUMAR SUNDARAY-MP	SAMEER KUMAR DAS
161	WP(C)/20376/2023 9669/2023	C.P. ARORA ENGINEERS CONTRACTORS PVT. LTD., NEW PRASHANT	PRASHANT KUMAR NAYAK
162	WP(C)/20377/2023 9670/2023	SUJATA BISWAL-MP	TRILOCHAN NANDA
163	WP(C)/20378/2023 9671/2023	BATAKRUSHNA BEHERA-MP	BISWAJIT MOHAPATRA
164	WP(C)/20379/2023 9672/2023	RUPAKANTA SAHU-MP	DEEPALI MAHAPATRA
165	WP(C)/1236/2023 9673/2023	DR. RUPALI TANDI-MP	KRISHNA CHANDRA SAHU
166	WP(C)/20386/2023 9674/2023	ANUSUYA SEN-MP	BIBHUTI BHUSAN SWAIN
167	WP(C)/20387/2023 9675/2023	PANDAB BEHERA-MP	
168	WP(C)/18427/2023 9676/2023	BUDHU KUMAR BEHERA-MP	ALOK KUMAR PANDA
169	WP(C)/20328/2023 9677/2023	HIT TECH INSTITUTE OF INFORMATION TECHNOLOGY, KORAPUT	KORAPUT PATTANAIAK
170	WP(C)/20391/2023 9678/2023	AMARNATH PRADHAN-MP	SAIBRATA RATH
171	WP(C)/20392/2023 9679/2023	DR. RESMA MANJARI GAUDA-MP	NIHAL RATH
172	WP(C)/20395/2023 9680/2023	GREEN DIAMOND RESTAURANT, JAJPUR-MP	SAIBRATA RATH
173	WP(C)/20394/2023 9681/2023	AMITAV MOHAPATRA-MP	DURGESH NARAYAN RATH
174	WP(C)/16987/2023 9682/2023	M/S HAPPY BARREL RESTAURANT, BBSR-MP	SAIBRATA RATH
175	WP(C)/20396/2023 9683/2023	JANAKI NAYAK-MP	BISWAJIT MOHAPATRA
176	WP(C)/20407/2023 9684/2023	PRASANTA KUMAR NAYAK-MP	PARSURAM PARIJA
177	WP(C)/20110/2023 9685/2023	ABHIMANYU MOHAPATRA-MP	M/S.SUMAN MODI,MR.SOURYA SUNDAR DAS
178	WP(C)/12291/2015 9686/2023	ABHIMANYU MOHAPATRA-MP	M/S.SUMAN MODI,MR.SOURYA SUNDAR DAS
179	WP(C)/12291/2015 9687/2023	ABHIMANYU MOHAPATRA-MP	M/S.SUMAN MODI,MR.SOURYA SUNDAR DAS
180	WP(C)/12291/2015 9688/2023	M/S. LAXMI NARAYAN ENTERPRISERS, CUTTACK-MP	ZENISH MARY WALLANCE
181	WP(C)/20424/2023 9689/2023	PRASANNA KUMAR JENA-MP	PRAKASH KUMAR MISHRA
182	WP(C)/20425/2023 9690/2023	ABHIRAM ROUT-MP	
183	WP(C)/9852/2013 9691/2023	RELIANCE INDUSTRIES LTD-MP	SAIBRATA RATH
	WP(C)/16700/2019		

184	9692/2023 WP(C)/16700/2019	RELIANCE INDUSTRIES LTD-MP	M/S.SOUMYA RANJAN MOHANTY
185	9693/2023 WP(C)/20436/2023	MINATI MISHRA-MP	PRAVASH CHANDRA MAHAPATRA
186	9694/2023 WP(C)/20437/2023	M/S VEDANTA LTD., KALAHANDI-MP	TANMAY MISHRA
187	9695/2023 WP(C)/20438/2023	UPENDRA KUMAR SETHI-MP	SURESH KUMAR PANDA
188	9696/2023 WP(C)/20441/2023	NIRANJAN MAHARATHA-MP	SURESH KUMAR PANDA
189	9697/2023 WP(C)/20442/2023	NIRANJAN NAYAK-MP	PRAVASH CHANDRA JENA
190	9698/2023 WP(C)/20443/2023	BISWAJIT BEHERA-MP	SURESH KUMAR PANDA
191	9699/2023 WP(C)/20439/2023	SUSANTA KUMAR MOHANTY @ SUSANTA KU. MOHANTY	DEVI HOTA
192	9700/2023 WP(C)/20446/2023	ALOK KUMAR PATRO-MP	SURESH KUMAR PANDA
193	9701/2023 WP(C)/13507/2023	BIDYUTA BHUSAN KAR-MP	
194	9702/2023 WP(C)/12339/2015	JAMBHUBATI GOUDA-MP	
195	9703/2023 WP(C)/20448/2023	ABEDA BIBI-MP	AMIYA KUMAR MOHANTY (A)
196	9704/2023 WP(C)/14413/2023	M/S JK PAPER LTD., RAYAGADA-MP	NARENDRA KISHORE MISHRA
197	9705/2023 WP(C)/20449/2023	SIDHANTA PANIGRAHY-MP	SURESH KUMAR PANDA
198	9706/2023 WP(C)/20453/2023	SUJIT KUMAR BEHERA-MP	SURESH KUMAR PANDA
199	9707/2023 WP(C)/18225/2023	SHARADA PRASAN SAHOO-MP	SAMEER KUMAR DAS
200	9708/2023 WP(C)/15689/2020	SIPUN SEKHAR JENA-MP	PITAMBAR ACHARYA
201	9709/2023 WP(C)/18225/2023	SHARADA PRASAN SAHOO-MP	NIRMAL CHANDRADAS
202	9710/2023 WP(C)/18225/2023	SHARADA PRASAN SAHOO-MP	SAMEER KUMAR DAS
203	9711/2023 WP(C)/20470/2023	PRABIRAMOHAN PATTANAIAK-MP	ROHIT RANJAN RAY
204	9712/2023 WP(C)/20471/2023	DANSAN SAHU-MP	ROHIT RANJAN RAY
205	9713/2023 WP(C)/20473/2023	DINDAYAL SHAH-MP	SUBRAT KUMAR DAS
206	9714/2023 WP(C)/20474/2023	PURUSOTTAM SAHU-MP	KUNAL KUMAR SWAIN
207	9715/2023 WP(C)/20479/2023	DHANANJAYA BEHERA-MP	KUNAL KUMAR SWAIN
208	9716/2023 WP(C)/20480/2023	SURESH KUMAR JENA-MP	KUNAL KUMAR SWAIN
209	9717/2023 WP(C)/4039/2023	SUJIT KUMAR MOHANTY-MP	SABYASACHI MISHRA
210	9718/2023 WP(C)/18909/2023	PRAFULLA CHANDRA DASH-MP	MISS NAMITA PATTANAIAK
211	9719/2023 WP(C)/20483/2023	SWARUP KUMAR MOHANTY-MP	KUNAL KUMAR SWAIN
212	9720/2023 WP(C)/19550/2023	TANMAYA KUMAR MISHRA-MP	RAJESWARI DAS
213	9721/2023 WP(C)/20487/2023	SANJUKTA ROUT-MP	SAIBRATA RATH
214	9722/2023 WP(C)/20488/2023	ARUNA KUMAR BISWAL-MP	NIHAL RATH
215	9723/2023	SUBHASHREE DEBATA-MP	SHASHI BHUSAN JENA

216	WP(C)/15154/2023 9724/2023	SACHIDANANDA SATAPATHY-MP	SATYABRATA MOHANTY
217	WP(C)/6038/2023 9725/2023	DEBADASA SAMAL-MP	SAUBHAGYA KUMAR SAMAL
218	WP(C)/20489/2023 9726/2023	RABINDRA NATH BARIK-MP	SUBIR PALIT
219	WP(C)/2846/2023 9727/2023	AMIYA KUMAR SARANGI-MP	NIHAL RATH
220	WP(C)/20491/2023 9728/2023	SUBHASMITA DASH-MP	S.K.SAMAL
221	WP(C)/20492/2023 9729/2023	PRADEEP KUMAR PRADHAN-MP	GYANA RANJAN SETHI
222	WP(C)/20493/2023 9730/2023	ABHIJEET GHOSAL-MP	SAUBHAGYA KUMAR SAMAL
223	WP(C)/20494/2023 9731/2023	SURENDRA KUMAR PATI-MP	PABITRA KUMAR BEHERA
224	WP(C)/17687/2023 9732/2023	SATYASHREE PATNAIK-MP	PRABHU PRASANNA BEHERA
225	WP(C)/11101/2022 9733/2023	KAJAL MALLIK-MP	SHASHI BHUSAN JENA
226	WP(C)/20495/2023 9734/2023	SOUGAT MOHAPATRA-MP	SHASHI BHUSAN JENA
227	WP(C)/20500/2023 9735/2023	COUNTRY HEAD, ICICI LAMBARD GENERAL INSURANCE COMPANY LIMITED, MUMBAI-MP	SOMNATH KUMAR
228	WP(C)/20501/2023 9736/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK-MP	ARJUNA CHARANA BEHERA
229	WP(C)/20504/2023 9737/2023	MAGUNI NAIK-MP	BHARAT BHUSAN ROURAY
230	WP(C)/20505/2023 9738/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK-MP	ARJUNA CHARANA BEHERA
231	WP(C)/20506/2023 9739/2023	NALINA KUMAR BEHERA-MP	MANAS RANJAN DHAL
232	WP(C)/20513/2023 9740/2023	PRAMOD KUMAR SAHOO-MP	AVIJIT MISHRA
233	WP(C)/20518/2023 9741/2023	M/S SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
234	WP(C)/20511/2023 9742/2023	TULSI @ TULSIRAM PATEL-MP	SOUMYA MISHRA
235	WP(C)/20521/2023 9743/2023	M/S. PRINTLINK COMPUTER AND COMMUNICATION PVT.LTD. BBSRAMP	AMIT BHOSRA
236	WP(C)/15050/2023 9744/2023	RAJENDRA SAHOO-MP	KISHORE KUMAR MISHRA
237	WP(C)/20526/2023 9745/2023	SMRUTI PRANGYA SAHOO-MP	RAJEET ROY
238	WP(C)/20524/2023 9746/2023	SUNIL KUMAR PANDA-MP	SAMAYA KUMAR RAY
239	WP(C)/17061/2023 9747/2023	RAIMOHAN DASH-MP	BHABANI SANKAR DAS
240	WP(C)/20527/2023 9748/2023	BRAJA KISHORE BARAL-MP	AYUSH KHANDELWAL
241	WP(C)/20529/2023 9749/2023	PRAVAKAR MISHRA-MP	ABHISHEK DASH
242	WP(C)/20531/2023 9750/2023	BIKRAM MOHAPATRA-MP	M.PRAPATP @ PRATAP KUMAR MOHAPATRA
243	WP(C)/20530/2023 9751/2023	ARYAN SWARUP PARIDA-MP	AMIT PATTNAIK
244	WP(C)/35926/2022 9752/2023	SAROJINI SATPATHY-MP	
245	WP(C)/3242/2023 9753/2023	OMM SINGH CHARAN-MP	PRABHU PRASANNA BEHERA
	WP(C)/20544/2023		